

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 31.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15003/2020	T.K.R.	K.N.S.
2	M.A.15011/2020	Ananda H.C.	
3	M.C.15058/2020	B.V. Badrinath	
4	M.C.15057/2020	G.S. Manjunath	M.V.A.
5	Misc.15004/2015	P.V.R.	R.K.S.
6	R.A.15015/2018	A. Muniraja	D.N.M.
7	R.A.15020/2018	B. Manjunath	G.V.V.
8	R.A.15019/2018	B. Manjunath	D.N.N.
9	R.A.15027/2018	K. Shivashankar	I.M.N.
10	R.A.15013/2019	V.B. Shivakumar	G.H.N.
11	R.A.15005/2020	B.M.B.	M.M.D.
12	R.A.15009/2020	S.M. Kulkarni	
13	R.A.15014/2019	Khalaq Ahamed Sharif	D.L.K.
14	M.V.C.1/2020	K.V.M.	S.N.R.
15	P & SC 15001/2020	M. Jagadeesh	
AFTERNOON SESSION			
1	G & WC 15004/2020	M.V. Anil Kumar	V.R.B.
2	G & WC 15005/2020	M.V. Anil Kumar	V.R.B.
3	M.C.15047/2020	N.K.G.	V.S.
4	M.C.15073/2020	M. Mahesh	M.Munikrishna
5	M.C.15095/2020	Subramanyam	K.S.
6	M.C.15054/2020	N. Narasimhappa	K.A.H.
7	M.C.15042/2020	Poodur Vijayaraju	R.K.
8	M.C.15088/2020	R.T.N.	R.V.N.
9	M.C.15126/2020	M.V. Thanuja	
10	Ex.15014/2019	Vasanth Kumar S.	
11	M.C.15011/2020	G.H. Hanumaraju	N.P.K.
12	Crl.Misc.15106/2020	Roshan M.C.	P.P.
13	Crl.Misc.15111/2020	Mohammed Ul Ain	P.P.

Judgment \ Orders			
1	M.C.15052/2020	D.N.N	
2	R.A.15022/2018	A.R.S.R.	
3	R.A.15045/2018	A.R.S.R.	
4	M.A.15030/2019	A.R.S.R.	
5	M.C.15059/2020	M/s Mylaraiah Associates	
6	CrI.A.15007/2019	N.S.M.	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 31-08-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	818/08	- Hanumanthappa V/s. Krishnappa
		C/w.	
2.	O.S.	126/07	- H.K. Hanumanthappa V/s. R. Shivaraj
3.	Misc.	18/16	- Kittanna V/s. Shamanna
4.	Ex.	3/07	- B. Rajanna V/s. R. Rajanna
5.	L.A.C.	20/13	- Muniyappa V/s. S.L.A.O.
6.	O.S.	3/15	- C. Nagamani V/s. Muninarayanappa
7.	L.A.C.	6/07	- K. Rajanna V/s. S.L.A.O.
		C/w.	
8.	L.A.C.	20/06	- Laxmana V/s. S.L.A.O.
9.	O.S.	666/19	- Nanjamma V/s. H. Suresha
10.	O.S.	40/14	- B.M. Subbanna V/s. Krishnappa
11.	O.S.	299/18	- Veena V/s. P. Varadaraju
12.	O.S.	690/19	- Prema V/s. Munlyappa
13.	O.S.	933/15	- Gowramma V/s. Kenchamma
14.	O.S.	737/15	- Saraswathamma V/s. Krishnappa
15.	O.S.	857/14	- Kumarswamy V/s. Vijayakumar
AFTERNOON SESSION			
16.	O.S.	2160/06	- Kumar V/s. Munikrishnappa
17.	O.S.	1465/06	- Byregowda V/s. Anjanamma
18.	O.S.	23/07	- Krishnamma V/s. Ramappa
19.	O.S.	731/13	- Mallamma V/s. Munikonappa
20.	O.S.	389/10	- Anjinamma V/s. Rajanna
21.	O.S.	685/14	- Rathnamma V/s. Ramesh
22.	O.S.	535/15	- Bharathi V/s. Krishnappa
New Suits - Plaintiff/Defendants Name			
23.	O.S.	567/20	- Sowbhagyamma V/s. S. Shashidhar
24.	O.S.	569/20	- Lakshamma V/s. Narayanaswamy
25.	O.S.	571/20	- Rathnamma V/s. Munithangamma
26.	O.S.	573/20	- Bhagavanthappa V/s. Muninanajappa
27.	O.S.	575/20	- Yashodhamma V/s. Munishamappa
28.	O.S.	577/20	- Anand V/s. Munivenkatamma
29.	O.S.	579/20	- Mohan V/s. Subbanna
30.	O.S.	581/20	- Gangadhar V/s. Nagaraj

I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 Issued by Hon'ble High Court of Karnataka.

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 31-08-2020.

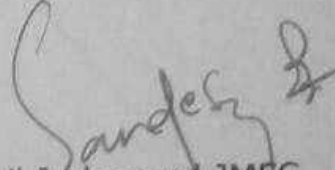
MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	LAC. Misc	1/16	- Nallnakshi V/s. L.A.O.
2.	LAC. Misc	2/16	- Nallnakshi V/s. L.A.O.
3.	O.S.	13/20	- Nagaraj V/s. Narasimhayya
4.	O.S.	1029/19	- Devanahalli Aviators Welfare Association V/s. Ravishankar
5.	O.S.	564/20	- Rathnamma V/s. Doddamma
6.	O.S.	532/20	- Jamuna V/s. Nagarajappa
7.	O.S.	828/15	- Naveen Kumar V/s. Narasaiah
8.	O.S.	404/08	- Rathnamma V/s. Thimmarayappa
9.	O.S.	489/12	- Janakamma V/s. Chowdamma
10.	O.S.	591/16	- Ashwathappa V/s. Byamma
11.	O.S.	190/10	- Netravathi V/s. Venkataswamy
12.	O.S.	397/15	- Sarojamma V/s. Marappa
13.	O.S.	678/07	- Hinduja Estates V/s. Tyagaraju
14.	O.S.	459/20	- Ramanjinappa V/s. Muniyamma
15.	F.D.P.	11/14	- Venkatappa V/s. Muniyappa
AFTERNOON SESSION			
16.	O.S.	648/18	- Madan Kumar V/s. Rathnamma
17.	O.S.	143/20	- Muniyappa @ Doddamuniyappa V/s. Doddavenkatappa
18.	O.S.	13/20	- Nagaraju V/s. Narasimhaiah
19.	Ex.	2/14	- Ayesha Parveen V/s. Fathima
20.	O.S.	35/12	- Tahseen Ahmed V/s. Abdul Ahmad Saheb
21.	O.S.	489/12	- Janakamma V/s. Rangalakshmi
22.	O.S.	76/15	- Muniraju V/s. Chikkappaiah
New Sults - Plaintiff/Defendants Name			
23.	O.S.	568/20	- Rathnamma V/s. Thippamma
24.	O.S.	570/20	- Thimmarayappa V/s. Ashwathappa
25.	O.S.	572/20	- Narayanaswamy V/s. Sonnappa
26.	O.S.	574/20	- Sudhamani V/s. Narayanamma
27.	O.S.	576/20	- Subbamma V/s. Pattada Sree Gurunanjeshwara Shivacharya Swamy
28.	O.S.	578/20	- Jayanth V/s. Venkatalakshamma
29.	O.S.	580/20	- Narayanamma V/s. Munegowda
30.	O.S.	582/20	- Muniyappa V/s. Akkayamma

Pri. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 Issued by Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 31-08-2020**

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND Criminal Cases
<u>HEARING</u> 1. O.S.644/2019 ACJ 2. O.S.310/2020 ACJ 3. O.S.289/2020 4. O.S.295/2020 5. PCR2020 Kantharaju 6. PCR2020 Anand ACJ 7. PCR2020 Krishnamurthy ACJ 8. PCR2020 V.Manjula 9. C.Mis. /2020 Eramma ACJ 10. C.Mis. /2020 Rajendra ACJ 11. C.Mis.2020 Kempanna ACJ 12. PCR2020 Srinivas ACJ 13. Cr.No.15/2020 Devanahalli P.S. 14. C.C.1291/2017 15. O.S.304/2018 ACJ	<u>Hearing</u> 1. O.S.631/2014 2. O.S.21/2015 3. O.S.729/2015 4. O.S.173/2016 5. O.S.293/2016 6. O.S.403/2016 7. O.S.467/2016 8. O.S.348/2020 ACJ <u>ORDERS</u> 9. Cr.157/2019 B.I.A. P.S. 10. PCR 73/2020 <u>NEW SUITS</u> 11. O.S.358/2020 Sharadamma 12. O.S.359/2020 Suresh 13. O.S.360/2020 Thimmarayappa 14. O.S.361/2020 Muniyappa 15. O.S.362/2020 M.Gangadhar.


Pr. Civil Judge and JMFC,
Devanahalli. 29/8/2020

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.